

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**ITEM No. 8  
(IB)-2844/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Continuous Dyeing & Printing Mills	...	<b>Applicant</b>
Vs		
M/s Bhavika Apparels Pvt. Ltd.	...	<b>Respondent</b>

**Order delivered on 05.11.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant :

**ORDER**

None for the applicant. In the interest of justice, matter is adjourned to 13.11.2019.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali

